



Appellate Tribunal for Electricity

Ministry of Power

Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi

T: 011-24368481-8497, TF:011-24368482

F. No. 2/77/2024-Admn./APTEL - 653/25

Dated the 17th January, 2025

OFFICE ORDER

Consequent upon approval of the Appointment Committee of Cabinet (ACC) regarding premature repatriation of Shri Chander Mohan, Registrar, APTEL to his parent cadre i.e. High Court of Delhi, conveyed vide Ministry of Power's letter No.46/17/2023-R&R dated 16th January, 2024 and with the approval of Hon'ble Chairperson, APTEL, Shri Chander Mohan, Delhi Higher Judicial Service, is hereby relieved of his duties as Registrar in APTEL w.e.f. afternoon of 17.01.2025 with the direction to assume the charge in his parent cadre i.e., High Court of Delhi.

This issues with the approval of the Competent Authority.

D.C. Sharma

(D.C. Sharma)

Director, (Administration)

Copy to :

1. Shri Chander Mohan, DJHS, Ld. Registrar, APTEL.
2. PPS to Hon'ble Chairperson, APTEL.
3. PPS to all Hon'ble Technical Members, APTEL.
4. The Chief Engineer (R&R), Ministry of Power : for information
5. The Registrar General, Delhi High Court, Shershah Soori Marg, New Delhi w.r.t. their letter No. 4651/DHC/GAZ.IIB./G-8/APTEL/2024 dated 05.08.2024.
6. Pay and Accounts Officer, PAO (Sectt.) Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.
7. Consultant (IT) for updation on official website.
8. Personal file of Shri Chander Mohan, Ld. Registrar, APTEL.
9. Guard file.